Annexure - 8

Name of the corporate debtor: BSR Diagnostice Limited Limited; Date of commencement of liquidation: 09-03-2022 (order received on 18.03.22); List of stakeholders as on: 24.03.2023

List of operational creditors (Other than Workmen, Employees & Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claims received		Details of claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by Guarantee	% share in total amount of claims admitted					
1	Alka Uppal	22-03-2022	7,37,474	-	Unsecured	0	NA	-	0.00%	0	0	7,37,474		Proof of Claim not received
2	Dr VS Yadu	05-04-2022	72,00,000	-	Unsecured	0	NA	-	0.00%	0	0	72,00,000		Proof of Claim not received
3	Rekha Thakur	07-04-2022	35,25,000	-	Unsecured	0	NA	-	0%	0	0	35,25,000	-	Proof of Claim not received
4	Bajrang Traders	07-04-2022	1,88,200	1,88,200	Unsecured	0	NA	-	3.37%	0	0	-	-	Nil
5	Sanjeev Uppal & Sarita	12-04-2022	13,16,000	-	Unsecured	0	NA	-	0.00%	0	0	13,16,000		Proof of Claim not received
6	Scientific Traders	13-04-2022	40,00,041	40,00,041	Unsecured	0	NA	-	71.67%	0	0	-	-	Nil
7	Rupesh Kumar Namde	16-04-2022	5,83,739	5,72,148	Unsecured	0	NA	-	10.25%				11,591	Prooof of claim pending for balance amount.
8	Gajinder Kaur Walia	16-04-2022	25,13,419	-	Unsecured	0	NA	-	0.00%				25,13,419	Proof of Claim pending
9	Titu Nayak	16-04-2022	24,38,520	5,04,108	Unsecured	0	NA	-	9.03%				19,34,412	Prooof of claim pending for balance amount.
10	Ashok Kumar Padhy	16-04-2022	21,83,832	3,16,665	Unsecured	0	NA	-	5.67%				18,67,167	Prooof of claim pending for balance amount.
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		Total	**2,46,86,225**	**55,81,162**	**-**	**-**	**-**	**-**	**1.000**	**-**	**-**	**1,27,78,474**	**63,26,589**	
	Note:-													
	The Successful Resolution Applicant (i.e. Tricounty Premier Hearing Services LLC) has not yet handed over records/ charge of corporate debtor to the liquidator vide NCLT order dated.09.03.2022 (received on 18.03.2022)hence claims pertaining to post CIRP period could not be verified. The liquidator has admitted claims on the basis of list of creditors provided by erestwhile Resolution Prfoeesional.													